

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

O.A. No. 1858/2017 &
M.A. No. 2032/2017

New Delhi, this the 12th day of December, 2017

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MS. NITA CHOWDHURY, MEMBER (A)**

Parmod Kumar, Aged about 62 years,
S/o Late Shri Girdhari Lal,
R/o H.No.8, Road No.20,
East Punjabi Bagh, Delhi. .. Applicant

(By Advocate: Shri S.B.S. Vashistha)

Versus

North Delhi Municipal Corporation,
Through its Commissioner,
Shyama Prasad Mukharjee Civic Centre,
Jawahar Lal Nehru Marg,
New Delhi-110002. .. Respondent

(By Advocate : Shri D.S. Mahendru)

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

When this matter is taken up for hearing, learned counsel for the applicant seeks leave of this Tribunal to withdraw the O.A. with liberty to file a better O.A.

2. Accordingly, the O.A. and M.A. are dismissed as withdrawn, with liberty as aforesaid. No order as to costs.

**(NITA CHOWDHURY)
Member (A)**

**(V. AJAY KUMAR)
Member (J)**

/Jyoti /